

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 4595 OF 2022

ATHAR ZIA

APPELLANT(S)

VERSUS

ANUP SOOD

RESPONDENT(S)

O R D E R

This appeal under Section 62 of the Insolvency and Bankruptcy Code, 2016 is against an order dated 19th May, 2022 passed by the National Company Law Appellate Tribunal, New Delhi (NCLAT) dismissing Company Appeal (AT) (Insolvency) No. 427 of 2022 (Athar Zia vs. Anup Sood).

We find absolutely no infirmity with the well reasoned order of the NCLAT. The NCLAT rightly held that the appellant, a defaulter, was ineligible and had no right to submit the resolution plan. There was no order of the Adjudicating Authority permitting the appellant to submit a resolution plan. The NCLAT found no error in the order of the Adjudicating Authority allowing the application for liquidation of the company, .

This appeal is without merits and the same is, accordingly, dismissed.

....., J.
(Indira Banerjee)

....., J.
(V. Ramasubramanian)

New Delhi;
August 18, 2022.

ITEM NO.7

COURT NO.6

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 4595/2022

ATHAR ZIA

Appellant(s)

VERSUS

ANUP SOOD

Respondent(s)

(IA No.87623/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.87625/2022-EX-PARTE STAY)

Date : 18-08-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. rishi Kapoor, Adv.
Mr. Ashish Kumar Upadhyya, Adv.
Mr. Abhay Gupta, Adv.
Mr. Y. Lokesh, Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. S.K. Gandhi, Adv.
Mr. Namit Suri, Adv.
Ms. Nidhi Jaswal, AOR

UPON hearing the counsel the Court made the following
O R D E R

The appeal is without merits and the same is dismissed in
terms of the signed order.

Pending applications, if any, stand disposed of accordingly.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)

(Signed reportable order is placed on the file)